

THE HIGH COURT OF KERALA

KOCHI :682 031

DATE :27.08.2014

D11- 26631 /2014

NOTIFICATION

Sub: - Subordinate Civil Courts -Onam vacation 2014-Nomination
of Vacation Judges- Notification-Regarding.

In exercise of the powers conferred by Section 19 (2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District and Sessions Judges / Additional District and Sessions Judges to exercise the powers conferred by the said section, during the Onam Vacation from **Thursday the 4th September 2014 to Friday the 12th September 2014** (both days inclusive)

SUBORDINATE CIVIL COURTS-ONAM VACATION -04.09.2014 to 12.09.2014- VACATION JUDGES --NOMINATIONS

Sl.No	District	Name of Judge	Period of Nomination
1	Thiruvananthapuram	Shri. Badarudheen A. Additional District and Sessions Judge-II. Thiruvananthapuram	04.09.2014 to 05.09.2014
		Shri.P.V. Balakrishnan Additional District and Sessions Judge - VII/ Addl.MACT Thiruvananthapuram	06.09.2014 to 12.09.2014
2	Kollam	Smt. Honey M.Varghese, Additional District and Sessions Judge-IV, /Addl.MACT, Kollam	04.09.2014 to 12.09.2014
3	Pathanamthitta	Shri. B.Vijayan Additional District and Sessions Judge-IV/ Addl. MACT, Pathanamthitta	04.09.2014 to 09.09.2014
		Shri. M.Ahamed Koya Additional District and Sessions Judge-II, /Addl.MACT, Pathanamthitta	10.09.2014 to 12.09.2014
4	Alappuzha	Smt. Annie John Additional District and Sessions Judge-I / Addl.MACT Alappuzha	04.09.2014 to 09.09.2014
		Shri.Satheesachandra Babu Additional District and Sessions Judge-III , /Addl. MACT, Alappuzha	10.09.2014 to 12.09.2014



5	Kottayam	Shri. S.Shajahan Additional District and Sessions Judge-II/ Addl. MACT,Kottayam	04.09.2014 to 12.09.2014
6	Thodupuzha	Shri .P.Madhavan Additional District and Sessions Judge-I/ MACT, Thodupuzha	04.09.2014 to 12.09.2014
7	Ernakulam	Smt. V.Shiny Additional District and Sessions Judge-VII, /Addl.MACT, Ernakulam	04.09.2014 to 05.09.2014
		Shri. B. Kalam Pasha Additional District and Sessions Judge-VIII, /Addl.MACT, Ernakulam	06.09.2014 to 11.09.2014
		Shri.T.S.P.Moosath Additional District and Sessions Judge-I , Ernakulam	12.09.2014
8	Thrissur	Shri.P. Nandanakrishnan Additional District and Sessions Judge-I / Addl. MACT , Thrissur	04.09.2014 to 05.09.2014
		Shri. P.P. Saidalavi Additional District and Sessions Judge-III,, Addl. MACT, Thrissur	06.09.2014 to 12.09.2014
9	Palakkad	Shri. K.P. John Additional District and Sessions Judge-III,/ Addl. MACT Palakkad	04.09.2014 to 05.09.2014
		Shri. A.Haris Additional District and Sessions Judge-IV,/ Addl. MACT Palakkad	06.09.2014 to 12.09.2014
10	Manjeri	Shri. Sasikumar P.S. Additional District and Sessions Judge-I, /Addl. MACT, Manjeri	04.09.2014 to 12.09.2014
11	Kozhikode	Shri. K.Ramesh Bhai Additional District and Sessions Judge- I / Addl.MACT, Kozhikode	04.09.2014 to 12.09.2014
12	Kalpetta	Shri.A. Sankaran Nair MACT,/ Additional District and Sessions Judge- II, (In charge), Kalpetta	04.09.2014 to 09.09.2014
		Shri. C.Balan Additional District and Sessions Judge-I/ Addl. MACT, Kalpetta	10.09.2014 to 12.09.2014

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13	Thalassery	Shri. E.C. Harigovindan Additional District and Sessions Judge-IV /Addl. MACT, Thalassery	04.09.2014 to 09.09.2014
		Shri. K.V.Jayakumar Additional District and Sessions Judge-III/ Addl.MACT, Thalassery	10.09.2014
		Shri. V.Jayaram Additional District and Sessions Judge-I/ Addl.MACT, Thalassery	11.09.2014 to 12.09.2014
14	Kasaragod	Shri .E.B.Rajan Additional District and Sessions Judge-III / Addl.MACT, Kasaragod	04.09.2014 to 07.09.2014
		Shri. T.P.Suresh Babu Additional District and Sessions Judge-I/ Addl.MACT,, Kasaragod	08.09.2014 to 12.09.2014

(By Order)


N. Anil Kumar

Registrar(Subordinate Judiciary)

To

The Additional Chief Secretary to Govt., Home Department, Thiruvananthapuram(with CL)
The Accountant General(A&E), Audit, Thiruvananthapuram
The Law Secretary, Law Department, Government Secretariat, Thiruvananthapuram
The Advocate General, Kerala, Ernakulam(with CL)
The Superintendent of Govt. Presses, Thiruvananthapuram (for publication in the Gazette)
The Director of Public Relations, Thiruvananthapuram(with CL)
All District Judges in the State.
The Officers Concerned.
All the Chief Judicial Magistrates in the State.
The 'B' Section, High Court
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Assistant Registrars, High Court
The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.
The Private Secretary to the Hon'ble Judges, High Court.
The Confidential Assistants to the Registrars, High Court.
The Administrative Records Section, High Court.

Copy submitted to the Hon'ble Judges , High Court of Kerala